

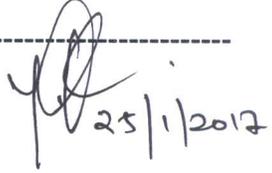
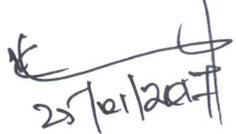
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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/86/2016  
NAME OF THE PETITIONER(S) : A. Parthasarathy  
NAME OF THE RESPONDENT(S) : MPL Forging Private Limited & 6 othes  
UNDER SECTION : 397/398, 402, 403 and 406 read with Schedule 11 of the Act.

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	M. VIDYA	Counsel for Petitioner	 25/1/2017
2)	K. KESAVAMOORTHY	R. 1 & R. 4	 25/1/2017

**ORDER**

Ms M Vidya, counsel for petitioner present. Shri K Kesavamoorthy, R4 in person present, also represented R1 and supported the case of the petitioner to which effect he has filed a memo. No representation on behalf of R5 & R6. However, R5 & R6 have filed their memo, the same is on record. Counsel for petitioner submitted written submissions. Counsel for other respondents R2, R3 & R7 have already filed written arguments. Counsel for petitioner stated that in addition to the written submissions, she may also be permitted to make oral submissions. At request time is enlarged. Put up on **17.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)